

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.11 of 2015 & IA Nos. 7/16, 8/16 and 388/16, Appeal No.12 of 2015,
A.No.13 of 2015 and Appeal No.14 of 2015**

Dated: 26th August, 2016

In the matter of :

A.No.11 of 2015 & IA Nos.7/16, 8/16 and 388/16

Dakshinachal Vidyut Vitran Nigam Ltd. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.12 of 2015,

Paschimanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No.13 of 2015

Purvanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.14 of 2015

Madhyanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **06th September, 2016.**

Court Master